

Cheema Spintex Limited

Date of Commencement of Liquidation
List of Creditors as on08-May-25
07-Jul-25

ANNEXURE-1

List of secured financial creditors belonging to any class of creditors													(Amount in ₹)			
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished (Yes/No)	Details of Security Interest								
1	IDBI Bank	23.05.2025	3,19,10,02,515.69	3,19,10,02,515.69	Secured	3,19,10,02,515.69	Yes	A) Hypothecated Assets Deed of Hypothecation dated 04.08.1995 Deed of Hypothecation dated 23.07.1997 Deed of Hypothecation dated 15.02.2000 B) Mortgaged Assets Declaration and Undertaking in the matter of mortgage by deposit of Title Deed dated 27.08.1996 Declaration and Undertaking in the matter of joint mortgage by deposit of Title Deed dated 27.04.1998 Declaration and Undertaking in the matter of mortgage by deposit of Title Deed dated 02.12.2008 Memorandum of Entry dated 03.12.2008 C) Collateral Security Pledge of 8,000 shares by Sh. Amarjeet Singh Cheema Pledge of 8,000 shares by Sh. Pratap Singh Cheema Pledge of 40,000 shares by Smt. Savinder Kaur Pledge of 60,000 shares by Smt. Joginder Kaur Pledge of 4,00,000 shares by Shri Gurdyal Singh Cheema Pledge of 1,30,000 shares by Shri Massa Singh Pledge of 1,40,000 shares by Shri Jagir Singh Pledge of 1,30,000 shares by Smt. Kirpal Kaur Pledge of 13,500 shares by Sh. Tarlok Singh Cheema Pledge of 10,93,945 shares by M/s SBS Finlease Private Limited		3,19,10,02,515.69	62.66%	Nil	Nil	Nil	Nil	NA
2	Punjab National Bank	06.06.2025	27,01,45,547.40	27,01,45,547.40	Secured	27,01,45,547.40	Yes	Primary Security: IP Factory land and Building: 2nd Pari Passu charge over fixed assets of the company as per Master Restructuring Agreement document dated 25-02-2010, under CDR mechanism, IDBI has first charge over the Company assets movable and immovable. Collateral Security: Agriculture land 45.03 acres (Now 20.45 acres) at village Majrian Tehsil Kharar, Dist Mohali: Previously, PNB had 1st pari-passu charge. However, SBI has already done OTS with the borrower, after which security is left exclusively for PNB's account.		27,01,45,547.40	5.30%	Nil	Nil	Nil	Nil	NA
			3,46,11,48,063.09	3,46,11,48,063.09		3,46,11,48,063.09				3,46,11,48,063.09	67.96%					